

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

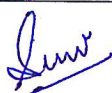
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PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.03.2021 AT 10.30 AM

TRANSFER PETITION NO.	TCP(IB) NO. 93/9/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 242/9/AMR/2019
NAME OF THE COMPANY	Navayuga Engineering Company Ltd
NAME OF THE PETITIONER(S)	Wens Infra Projects
NAME OF THE RESPONDENT(S)	Navayuga Engineering Company Ltd
UNDER SECTION	9 OF IBC


Counsel for Petitioner(s):

Ries

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ORDER

Matter has been part heard. List the matter for further hearing of the
Petitioner on 23.03.2021.

sd/-

MEMBER JUDICIAL